

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 386 OF 2018 & IA NO. 1495, 1494, 1496,
1497, 1688 OF 2018**

Dated: 11th January, 2019

In the matter of :

M/ SKN Haryana City Gas Distribution (P) Ltd.	...Appellant(s)
Vs.	
Petroleum & Natural Gas Regulatory Board	...Respondent(s)

ORDER

The Court did not assemble today. As agreed by the parties,
list the matter on **8th February, 2019.**

Court Master